

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 33(ND)/2017

IN THE MATTER OF:

M/s. Priyanka Batra

.....PETITIONER

Vs.

M/s Batra Plywood Industries Pvt. Ltd. &ors.

.....RESPONDANT

SECTION:

Under Section 241/242 & 244

Order delivered on 07.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the Petitioner

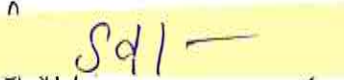
:-Ms. Rounak Nayak, Advocate
Mr. Rohit Sharma

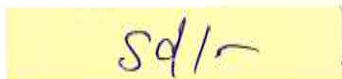
For the Respondent 2 & 3

:-Mr. Anil Kumar Aggarwal, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 25th July, 2017.


R. VARADHARAJAN
MEMBER (JUDICIAL)


(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Deepak (07.07.2017)